

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 44
ANSWERED ON MONDAY, DECEMBER 1, 2025/AGRAHAYANA 10, 1947 (SAKA)**

NIVESHAK SHIVIR

44. SHRI JASHUBHAI BHILUBHAI RATHVA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total number of claimants and stakeholders participated in the event which took place on 1st June, 2025;**
- (b) the role of trained officials and dedicated kiosks in facilitating claim submissions and resolving investor queries;**
- (c) whether the Government plans to develop further educational materials/digital tools to support investors in future;**
- (d) if so, the details thereof; and**
- (e) the anticipated impact of this event on reducing the volume of unclaimed investors' fund nationwide?**

ANSWER

MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI HARSH MALHOTRA)

(a)&(b):The “NiveshakShivir” event held on June 1, 2025, witnessed registrations of approximately 450 participants. IEPFA-trained personnel facilitated end-to-end process, including registration, filing of the IEPF-5 form and use of the search facility. Dedicated kiosks managed by representatives from SEBI, depositories (NSDL & CDSL), stock exchanges (NSE & BSE), and 88 participating companies through their RTAs enabled a one-stop resolution platform. In addition, ready assistance and personalized guidance were also extended to the participants.

(c)&(d): The IEPFA continues to develop and enhance educational materials for investors from time to time. The education materials are disseminated through various investor awareness camps and workshops as well as social media and other digital platforms. These resources are regularly updated to ensure that they remain current, relevant, and accessible to all investors.

(e): By facilitating direct interaction between investors, companies and Registrar and Transfer Agents (RTAs), the initiative enables timely resolution of issues related to KYC, nomination, and dematerialisation. On-the-spot assistance helps investors to reclaim the shares and dividends from the companies as well as IEPFA.
